## GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

# LOK SABHA UNSTARRED QUESTION NO.2302 TO BE ANSWERED ON 16TH MARCH, 2022

### **BUDGETARY DATA FOR FOOD DISTRIBUTION**

2302. KUMARI AGATHA K. SANGMA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the food distribution system, including quantity of food distributed, the number of beneficiaries reached and the percentage of population left out of the distribution, year-wise from 2014 till date; and
- (b) the budgetary data for food security and distribution from 2014 till date, yearwise?

#### ANSWER

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a): The Targeted Public Distribution System (TPDS) under the National Food Security Act, 2013 (NFSA) for the distribution of highly subsidised foodgrains to targeted beneficiaries is operated under joint responsibilities of the Central Government and the State/UT Governments, wherein inter-alia all operational responsibilities such as identification of eligible beneficiaries/households under the NFSA, issuance of either Antyodaya Anna Yojana (AAY) or Priority Household (PHH) category ration cards to them, licensing and monitoring of Fair Price Shops (FPSs), allocation and intra-State movement of foodgrains up to all FPSs, distribution to beneficiaries, grievance redressal of beneficiaries, etc. rests with the respective State/UT Governments. Further, NFSA provides coverage for a maximum of 81.35 Crore beneficiaries (nearly two-third of the country's population as per the Census of 2011) and was adopted by all States/UTs by November 2016. The inclusion/exclusion of beneficiaries by States/UTs up to their respective ceiling limits is an ongoing process; accordingly the Department allocates foodgrains to the States/UTs as per their current coverage of beneficiaries under the Act. Foodgrains are distributed to beneficiaries from Fair Price Shops (FPSs) at the scale of 35 Kg per AAY household per month and 5 Kg per PHH person per month.

A year-wise statement from 2014-15 till date showing quantity of foodgrains allocated by the Department, offtake by States/UTs for distribution and number of total beneficiaries under erstwhile TPDS / NFSA is at Annexure-I.

(b): The budgetary data for food security and distribution from 2014 till date year wise statement is at Annexure-II.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.2302 FOR ANSWER ON 16.03.2022 IN THE LOK SABHA.

Statement showing year-wise quantity of foodgrains allocated by the Department under erstwhile TPDS / NFSA, offtake by States/UTs for distribution to beneficiaries and total number of beneficiaries under erstwhile TPDS / NFSA from 2014-15 till date

Year	Allocated Quantity of Foodgrains by the Department (in Lakh MTs)	Quantity Offtake by States/UTs for Distribution (in Lakh MTs)	% Offtake by States/UTs for Distribution	Total Number of Beneficiaries identified / reached by States/UTs under erstwhile TPDS/NFSA (in Lakhs)
2014-15	515.37	441.26	85.62%	8599 (approx.)
2015-16	517.49	490.85	94.85%	8599 (approx.)
2016-17	524.88	504.18	96.06%	8054.43
2017-18	524.97	512.21	97.57%	8072.92
2018-19	525.14	496.24	94.50%	7965.04
2019-20	521.47	501.02	96.08%	8095.16
2020-21	521.26	491.96	94.38%	7932.81
2021-22 (upto Feb. 2022)	435.10	385.22	89.71%	7971.48

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### ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO.2302 FOR ANSWER ON 16.03.2022 IN THE LOK SABHA.

Budgetary Data for food Security and distribution from 2014

FY	Schemes	Budgetary Provision & Allocation (in Rs crore)		
		Allocation	Actual expenditure	
2014-15	Food Subsidy to FCI	97000.00	97000.00	
	Food Subsidy to DCP States	21175.81	21175.81	
	Total	118175.81	118175.81	
2015-16	Food Subsidy to FCI	112000.00	112000.00	
	Food Subsidy to DCP States	22919.00	22919.00	
	Total	134919.00	134919.00	
2016-17	Food Subsidy to FCI *	100000.00	100000.00	
	Food Subsidy to DCP States	30672.96	27338.35	
	Total	130672.96	127338.35	
2017-18	Food Subsidy to FCI *	101981.69	101981.69	
	Food Subsidy to DCP States	38000.00	38000.00	
	Total	139981.69	139981.69	
2018-19	Food Subsidy to FCI *	140098.00	140098.00	
	Food Subsidy to DCP States	31029.485	31029.485	
	Total	171127.485	171127.485	
2019-20	Food Subsidy to FCI **	75000.00	119164.02	
	Food Subsidy to DCP States ***	33508.35	44944.35	
	Total	108508.35	1,64,108.37	
2020-21	Food Subsidy to FCI #	344077.00	462789	
	Food Subsidy to DCP States	78337.77	66901.77##	
	Total	422414.77	529690.77	
2021-22 (as on 08.03.2022)	Food Subsidy to FCI	210929.00	1,99,004.00	
	Food Subsidy to DCP States	75290.11	58,260.44	
	Total	2,86,219.11	2,57,264.44	

<sup>\*</sup>Includes NSSF loan of Rs 25,000 crore in FY 2016-17, Rs 40,000 crore in FY 2017-18 and Rs.70,000 crores in FY 2018-19.

<sup>\*\*</sup> For FY 2019-20, Rs 44,164.02 crores in FY 2019-20 released from food subsidy has been adjusted for repayment of NSSF loan.

<sup>\*\*\*</sup> Includes Rs 11,436 crore released through FCI to DCP States as part of unutilized NSSF loan. # Over and above RE (20-21), fund of Rs 1,18,712 crore has been additionally allocated by MoF for the purpose of repayment of NSSF loan to FCI. Accordingly, out of total fund released to FCI in FY 20-21, amount of Rs 339236 crores was utilized for repayment of NSSF loan and hence as on 31.03.21, outstanding NSSF loan of FCI was 0.

<sup>##</sup> Includes Rs 11,436 crore released through FCI to DCP States as part of unutilized NSSF loan.